

BEFORE THE HONBLE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA
Miscellaneous Application No.21/2024/EZ



In
Original Application No.79/2023/EZ

Sandip Mitra & Another

...Applicant

Versus

State of West Bengal & Others

...Respondents

Report in the form of affidavit in compliance with the order
dated 20th September, 2023 and order dated 17th May, 2024

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Filed by

Sibojyoti Chakrabarti

SIBOJYOTI CHAKRABARTI

Advocate/Prosecutor

For The State of West Bengal

Email: subho.advocate@gmail.com

(M): 9007035534



28 JUN 2024

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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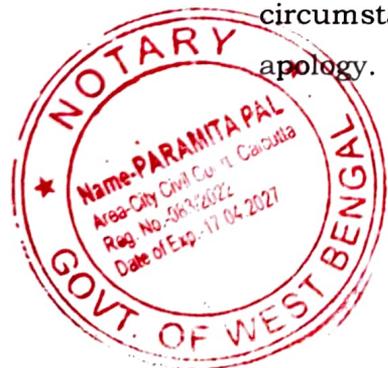
State of West Bengal & Others

...Respondents

Report in the form of affidavit in compliance with the order dated 20th September, 2023 and order dated 17th May, 2024

I, Sourav Bose, son of Saradindu Bose, aged about 46 years, by occupation - service, working at 43, N.S. Road, Susama Mansion, 4th Floor, Howrah - 711101, do hereby solemnly affirm and state as follows:-

1. That I am the Executive Engineer, Howrah Division, PHE Directorate and as such a principal officer thereof. I am and have made myself well aware of the facts and circumstances of the case and am competent to affirm the instant affidavit and file report.
2. At the outset, I tender my unconditional apology before this Hon'ble Tribunal for delay in complying with the order dated 20th September, 2023. I respectfully submit that I have deepest regard for this Hon'ble Tribunal and all other courts. I have never violated and/or disobeyed any order of this Hon'ble Tribunal or any other courts. That the conduct of the deponent is purely unintentional and I was impeded by the circumstances beyond my control for which I seek an unconditional apology.



28 JUN 2024

3. I say that in compliance with the Solemn Order of this Hon'ble Tribunal, the temporary passage constructed on the L.R. Plot No.186, Mouza - Khalore, District: Howrah has been removed and an inspection was held by the officials of PHE (Public Health Engineering) Directorate on 19th June, 2024 to verify and assess the same.

In this connection, photographs of the site are annexed hereto and collectively marked "R-1".

4. I respectfully submit that the order of this Hon'ble Tribunal has been complied with in true letter and spirit and the matter may be disposed of.

5. That I also say that in future if any Order/Direction is passed I will obey the same.

6. That the statements made in the above paragraphs are true to the best of my knowledge and belief and the rest are my respectful submissions before this Hon'ble Tribunal.

Identified by me

Identified by me
Sibojyoti Chelrobarti
Advocate Advocate
28/06/2024

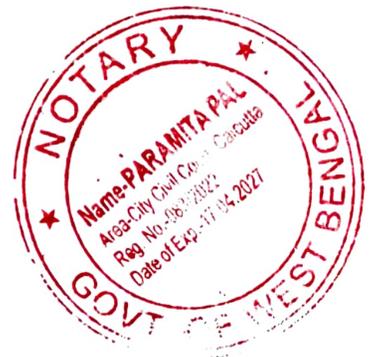
State of West Bengal

solemnly affirmed and declared
me on identification

PARAMITA PAL
City Civil Court
Kolkata
Reg No 083/2022


Deponent

Executive Engineer
Howrah Division
P.H.E. Dte.
Govt. of W.B.



28 JUN 2024



VERIFICATION:

I, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information as available in the office of the 43, N.S. Road, Susama Mansion, 4th Floor, Howrah – 711101 and I believe that nothing material has been concealed there from.

Verified at Kolkata on the 28th day of June, 2024.

Prepared by me

Sibajyoti Chakrabarti
Advocate *28/06/2024*

State of West Bengal

[Signature]

Deponent

Executive Engineer
Howrah Division
P.H.E. Div.
Govt. of W.B.



28 JUN 2024

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S.L. No.....

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BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL EASTERN ZONE
BENCH, KOLKATA

M.A. No. 21 of 2024

In

O. A. NO. 79/2023/EZ

In The Matter of:

Sandip Mitra & Anr.

... Applicant

Versus

The State of West Bengal & Ors.

... Respondents

REPORT IN THE FORM OF
AFFIDAVIT IN COMPLIANCE WITH
THE ORDER DATED 20TH
SEPTEMBER, 2023 AND ORDER
DATED 17TH MAY, 2024

SIBOJYOTI CHAKRABARTI

Advocate

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28 JUN 2024